

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 13th August, 2014

No.HC.VII-117/2014/ **6140** /A. In the interest of administration, Smti Pratibha Chetiapatra (Dutta), Copyist, in the Office of the Sub-Divisional Judicial Magistrate (M), Sadiya, Chapakhowa, is transferred to the Office of the Chief Judicial Magistrate, Kamrup, Amingaon, as Copyist, against the newly created post of Copyist, vide Govt. letter No. JDJ.317/2011/42 dated 13.01.2014. .

Smti Chetiapatra (Dutta) will join at her new place of posting immediately.

(N.B. The seniority of Smti Chetiapatra (Dutta) will be decided by the Chief Judicial Magistrate, Kamrup, Amingaon on the basis of her initial date of joining in the service. Further, the concerned employee will not be entitled to claim T.A. and D.A. as the transfer is made on her request.)

By Order,
Sd/- Sanjay Hazarika,
JOINT REGISTRAR (VIGILANCE)

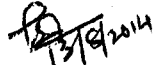
Memo No.HC.VII-117/2014/ **6141 - 6155** /A.

Dated 13.08.2014

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, Tinsukia
4. The District and Sessions Judge, Kamrup, Amingaon
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati
6. The Chief Judicial Magistrate, Tinsukia. (He is requested to release Smti Pratibha Chetiapatra (Dutta), Copyist, in order to enable her to join at her new place of posting immediately)
7. The Chief Judicial Magistrate, Kamrup, Amingaon for information and necessary action
8. The Joint Registrar (_____), Gauhati High Court, Guwahati
9. The Deputy Registrar (_____), Gauhati High Court, Guwahati
10. The Sub-Divisional Judicial Magistrate (M), Sadiya, Chapakhowa
11. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
12. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
13. The C.A. to the Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Administration), Gauhati High Court, Guwahati
14. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette
15. Smti Pratibha Chetiapatra (Dutta), Copyist, Office of the Sub-Divisional Judicial Magistrate (M), Sadiya, Chapakhowa


JOINT REGISTRAR (VIGILANCE)


13/8/2014